

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4354/2022

(Arising out of impugned final judgment and order dated 16-11-2021 in MS No. 5871/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

GYANESHWAR SINGH

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. LUCKNOW & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.35636/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.35637/2022-EXEMPTION FROM FILING O.T. and IA No.35639/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 21-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Abhijit Bhatnagar, Adv.  
Mr. Prem Prakash, AOR

For Respondent(s)  
Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.  
Mrs. Aditi Agarwal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The learned counsel for the petitioner seeks accommodation as the arguing counsel is busy in another Court.

The matter be posted after two weeks.

(DEEPAK JOSHI)  
COURT MASTER (SH)

(KAMLESH RAWAT)  
COURT MASTER (NSH)